

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In pursuance of Hon'ble High Court Postings/Transfers order No.12/G-I/Gaz.1A/DHC/2023 dated 27.02.2023 and in judicial modification of order No.1220/32723-32756/Power/ADJ/Gaz./PD&SJ West/2022 dated 17.11.2022, following link Courts are hereby re-constituted to dispose of urgent matters/inspection applications/ miscellaneous applications, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial Officer	5 th Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Sh. Ajay Gulati-I, ADJ-02	Sh. Dharmender Singh, ADJ-01	Sh. Pawan Singh Rajawat, ADJ-09
2	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Ms. Veena Rani, ADJ-09	Sh. Vinod Kumar Gautam, ADJ-07	Sh. Ajay Gulati-I, ADJ-02	Sh. Dharmender Singh, ADJ-01
3	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01	Sh. Pawan Singh Rajawat, ADJ-09	Sh. Sachin Gupta, ADJ-04	Sh. Vinod Kumar Gautam, ADJ-07	Ms. Veena Rani, ADJ-09
4	Sh. Ajay Gulati-I, ADJ-02	Sh. Vinod Kumar Gautam, ADJ-07	Sh. Ashok Kumar, ADJ-05	Sh. Dharmender Singh, ADJ-01	Sh. Sachin Gupta, ADJ-04	Ms. Hemant Malhotra, District Judge (Commercial Court)-02
5	Ms. Veena Rani, ADJ-09	Sh. Vishal Singh, ADJ-03	Sh. Dharmender Singh, ADJ-01	Sh. Pawan Singh Rajawat, ADJ-09	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01	Sh. Ashok Kumar, ADJ-05
6	Sh. Vishal Singh, ADJ-03	Sh. Ashok Kumar, ADJ-05	Sh. Ajay Gulati-I, ADJ-02	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Sh. Dharmender Singh, ADJ-01	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01
7	Sh. Vinod Kumar Gautam, ADJ-07	Sh. Ajay Gulati-I, ADJ-02	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Sh. Vishal Singh, ADJ-03	Ms. Harleen Singh, ADJ-04	Sh. Dharmender Singh, ADJ-01
8	Sh. Pawan Singh Rajawat, ADJ-09	Ms. Veena Rani, ADJ-09	Sh. Vinod Kumar Gautam, ADJ-07	Sh. Ajay Gulati-I, ADJ-02	Sh. Vishal Singh, ADJ-03	Sh. Sachin Gupta, ADJ-04
9	Sh. Ashok Kumar, ADJ-05	Sh. Sachin Gupta, ADJ-04	Sh. Dharmender Singh, ADJ-01	Sh. Dinesh Shrivastava, District Judge (Commercial Court)-01	Ms. Hemant Malhotra, District Judge (Commercial Court)-02	Sh. Ajay Gulati-I, ADJ-02
10	Sh. Sachin Gupta, ADJ-04	Sh. Dharmender Singh, ADJ-01	Sh. Vishal Singh, ADJ-03	Ms. Veena Rani, ADJ-09	Sh. Ajay Gulati-I, ADJ-02	Sh. Vinod Kumar Gautam, ADJ-07
11	Sh. Dharmender Singh, ADJ-01	Sh. Pawan Singh Rajawat, ADJ-09	Sh. Sachin Gupta, ADJ-04	Sh. Ashok Kumar, ADJ-05	Ms. Veena Rani, ADJ-09	Sh. Vishal Singh, ADJ-03

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Vinod Kumar 28/02/2023
(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. _____ /Power/ADJ/Gaz./PD&SJ West/2023
Copy forwarded for information and necessary action to :-

Dated, Delhi the 28/2/23

- The Registrar General, High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge (HQs), Delhi.
- All the Judicial Officers concerned.
- The Branch Incharge, all Branches of West District, Tis Hazari Courts, Delhi.
- The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
- The Secretary, Bar Association, Tis Hazari Courts, Delhi
- The PS to the undersigned.
- Reader to the undersigned.
- The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
- For uploading on layers.
- For uploading on centralized website through layers.

Vinod Kumar 28/02/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)